

DIVISION BENCH  
COURT - I

O-226

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CP/45(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10<sup>TH</sup> MAY 2024

IN THE MATTER OF	MOHAMMAD ASLAM SOLANKI VS ALMY NIRMAAN PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) RULE 11 OF NCLT

Appearances via video conference/physically

Ms. Madhuja Barman, Adv. ] For the Petitioner  
Ms. Tanvi Luhariwala, Adv. ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **05.07.2024**.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)